

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 197 OF 2015

Dated: 11th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

TGV SRAAC Limited ... **Appellant(s)**
Vs.
Karnataka Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-2, R-4 & R-6

Mr. K.V. Muthukumar
Mr. Ashok Bannidinni for R-5

ORDER

The learned counsel appearing for the Appellant submitted that pleadings are complete in the matter.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List this matter for hearing on **01.10.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil)
Judicial Member